

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 21-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	Session case	11/2015	The State of Santacruz P.S. V/s. Aati @ Madhu Saroj Jadhav	
2	CRI APPEAL	724/2015	Pravin Viram Satra @ MA 225315 @ BA 219315 – Appln V/s. The State of Maharashtra – Vile Parle Police Station – Respdt.	Hiranya Pandey, Kshitish Shukla
Reply				
3	BA in Disp of R.A 122/20 MCOOC Spl Case		Rajesh Pal V/s.. DCB CID Unit – IX	Chargesheet filed but not received.
4	BA in MCOOC 1/2015	1/2015	Ashif Abdul Sattar V/s.. DCB CID Unit – IX	
ORDER				
5	Cri. Appeal	678/2014	Jayendra Chandulal Thakkar @ Jayendra Thakkar – Apln V/s.. The Customs AIU The State of Maharashtra	Niranjan Mundargi
6	Cri. Appeal	853/2016	C.R. Bawiskar V/s.. Jayendra Chandulal Thakkar @ Jayendra Thakkar – and State of Maharashtra	R.K.Pathak
7	Spl Case	309/2020	Yellowgate Police Station V/s.. Ishwar Ramprasad koli	PP
HEARING				
8	SPL CASE MCOOC BA	09/2016	State of Chunabhatti Police Station V/s. Ajay Raju Krosi. Ors	SPP Vaibhav Bagade Adv. Nitin

				Sejpal A-1 to 6, Adv. Gosavi A-7
9	BAIL APPLN in MCOC 01/2015	352/2020	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 ors.	Adv. nazneen Khatri
10	SPL CASE MCOC (Exh. 53) (B.A.)	01/2019	State of Yellowgate Police Station V/s. Sonu @ Jamil Mohd. Hussain Qureshi .. Oth. 7	SPP Mahesh M. Mule Adv. Imran Shaikh
11	SPL CASE MCOC	13/2019	Yellowgate Police Station V/s. Ghonya @ Roshan Ramakant Shirodkar and another 01	SPP Jaysing Desai Adv. Amresh Sharma
12	SESSIONS CASE (B.A.)	2122/2019	The State of maharashtra-DCB CID, U-IX V/s. Amar Chandan Verma	
REPORT				
13	MCOC M A	551/2020	Sumeet Yerunkar V/s. State Government	Santosh Deshpande
WRITTEN ARGUMENTS				
14	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
DISPOSED OF				
15	R.A. MCOC in MCOC 471/20 (fresh)	78/2020 Disp off	The State – DCB CID AEC V/s. Pappu Rajballi Dubey	
REPORT				
16	MCOC Spl Case	6/2016	Ashwin Naik V/s.. Dadar p.Stn	Adv Dube